

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 514 of 2018**

Bhairo Sao and another **Appellants**

Versus

Chhotan Sao and others **Respondents**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants : Mrs. Abha Verma, Advocate

For the State : Mr. Sharahbil Ahmed, A.C. to S.C. (Mines)-I

Oral Order

06 / Dated : 26.03.2021

As prayed on behalf of the appellants in presence of other side,
put up this matter on 17.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT